

ITEM NO.102

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5172/2025

RAJAMMA & ORS.

Appellant(s)

VERSUS

M/S RELIANCE GENERAL INSURANCE CO. LTD. & ANR.

Respondent(s)

IA No. 69099/2025 - EXEMPTION FROM FILING O.T.
IA No. 174976/2023 - EXEMPTION FROM FILING O.T.
IA No. 69097/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 11-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE N.V. ANJARIA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) Mr. C.B.Gururaj, Adv.
Mr. Prakash Ranjan Nayak, AOR
Ms. Ilashri Gaur, Adv.

For Respondent(s) Ms. Prerna Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel appearing for appellant, list
the matter after two weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
COURT MASTER (NSH)